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Title: Request government for implementation of disabled rights to ensure care, proper management and periodic treatment for all the people with disabilities.

**SUSHRI MIMI CHAKRABORTY (JADAVPUR):** Hon. Speaker, Sir, today on International Disability Day, I would like to take the opportunity and talk about the disabled and enactment of proper law for the disabled. As per the census of 2011 in India, out of 121 crore people, 2.68 crore are disabled which means 2.1 per cent of India's population is suffering from one or the other kind of disability. Among 21 types of disabilities, the top five are; the sight disability, which takes the share of 48.5 per cent, and the others are the disability of speech, hearing and mental health which accounts for 69 per cent disability.

They are disabled not only by their bodies but also by the society. Duchenne Muscular Dystrophy is a genetic muscular disease, also a cause of disability, and one out of 2000 people in the country is suffering from such disorder. The facts are a slap in the face at a time when 33 per cent of people with disabilities are in the age group of 10-29 years.

We have the Rights of Persons with Disabilities Act, 2016 to protect disabled people from any discrimination, give them equal employment and enhance their social participation, but neither is ensured.

Keeping in view the seriousness of the Day and the concern over the issue, the disability rights movement is required to ensure much more care, proper management and periodical treatment process to secure a life of dignity for all people with disabilities. Thank you, Sir.

**माननीय अध्यक्ष :** श्री कुलदीप राय शर्मा को सुश्री मिमी चक्रवर्ती द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है ।

माननीय सदस्य, शून्य काल में जब कभी आप विषय में परिवर्तन करें, तो आसन से इजाजत मांगे कि मैं अपने विषय को **परिवर्तित** करना चाहती हूं ।